

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 02-07-2021 To 02-07-2021 For (All) Maincase & (All)

Pending : 5 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	CRR/113/2021	02-07-2021	PROTIP ROY BASUNIA NAMED IN FIR AS PRADIP BASUNIA VS STATE OF WEST BENGAL AND ORS.	PRITAM ROY
2	CRM/704/2021	02-07-2021	NAIMUL HAQUE @ ALI @ NAIMUL ISLAM VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
3	CRM/705/2021	02-07-2021	SAHIN MIA VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
4	CRM/706/2021	02-07-2021	MOMINUR MIA VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
5	CRM/707/2021	02-07-2021	MAJINUR RAHAMAN AND ORS VS THE STATE OF WEST BENGAL	SUBHASISH MISRA

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